

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**CP (IB) No. 329/Chd/PB/2022**

**IN THE MATTER OF**  
**State Bank of India**

...

**Petitioner**

**Versus**

**Archana Vij**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 09.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-  
**Court Officer**